## NATIONAL COMPANY LAW TRIBUNAL HYDERABAD BENCH

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PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)

PRESENT: HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 12.12.2017 AT 10.30 AM

TRANSFER PETITION NO.	CP (TCAA) No.53/HDB/2017
COMPANY PETITION/APPLICATION NO.	CP/404/2016
NAME OF THE COMPANY	Takshila Tech Parks & Incubators (India) Ltd
NAME OF THE TRANSFEROR/DEMERGER	
COMPANY	* * *
NAME OF THE TRANSFEREE/RESULTING	Takshila Tech Parks & Incubators (India) Ltd
COMPANY	
UNDER SECTION	391/394

## Counsel for TRANSFEROR/DEMERGER COMPANY

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
V.B. lept for Us Rapuitines	Advicte	Joseph @gmail. um 98491 20947	92
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## Counsel for TRANSFEREE/RESULTING COMPANY

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
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## <u>ORDER</u>

Heard Mr.V.B.Raju on behalf of Mr.V.S.Raju, Learned Counsel for Petitioner.

C.P. is Allowed.

Member (T)

Member (J)

Prem